## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2004 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2017

NAME OF THE PARTIES: M/s. Tresories Trades Pvt. Ltd.

V/s.

M/s. Club Cabana Recreation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 247(1A) of the Companies Act 1956.

S. No. **DESIGNATION** NAME SIGNATURE fin bour 1) sagar amogre 2 Adr. 2) R.S. Briduan Adv. For Resp. No. 192 ilb Hamonia 6. Roghen Compte 16 Woedig Church & Ca Adv. for Respondent- Nos 3605 Lyama Luvaena Ambu ilb Dinya Shah Associates for Petitiones. ORDER

T.C.P. No. 43/58,59,397-398/CLB/MB/CG/2004

- The Learned Representatives of both the sides are present. 1.
- By consent the matter is adjourned to 21st June, 2017 after the Court Vacation 2. is over.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 07.04.2017